प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

December 27, 2024

Calendar for Auction of Government of India Treasury Bills

(For the Quarter ending March 2025)

The Reserve Bank of India, in consultation with the Government of India, hereby, notifies the calendar for issuance of Treasury Bills for the quarter ending March 2025 as under:

Notified Amount for Auction of Treasury Bills					
(January 01, 2025 to March 31, 2025)					
					(₹ Crore)
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total
January 01, 2025	January 02, 2025	12,000	8,000	8,000	28,000
January 08, 2025	January 09, 2025	12,000	8,000	8,000	28,000
January 15, 2025	January 16, 2025	12,000	8,000	8,000	28,000
January 22, 2025	January 23, 2025	12,000	8,000	8,000	28,000
January 29, 2025	January 30, 2025	12,000	8,000	8,000	28,000
February 05, 2025	February 06, 2025	12,000	8,000	8,000	28,000
February 12, 2025	February 13, 2025	12,000	8,000	8,000	28,000
February 20, 2025	February 21, 2025	14,000	12,000	7,000	33,000
February 27, 2025	February 28, 2025	14,000	12,000	7,000	33,000
March 05, 2025	March 06, 2025	14,000	12,000	7,000	33,000
March 12, 2025	March 13, 2025	14,000	12,000	7,000	33,000
March 19, 2025	March 20, 2025	14,000	12,000	7,000	33,000
March 26, 2025	March 27, 2025	14,000	12,000	7,000	33,000
Total		1,68,000	1,28,000	98,000	3,94,000

- 2. The Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the notified amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.
- 3. The auction of Treasury Bills will be subject to the terms and conditions specified in the <u>General Notification No. F.No.4(2)-W&M/2018 dated March 27, 2018</u> issued by the Government of India, as amended from time to time.

(Puneet Pancholy)
Chief General Manager